NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CA No. 209A/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: M/s. Whitestone Lifespaces Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

COMPOUNDING APPLICATION NOS. 209/2015 & 209-A/2015.

- 1. Although a Notice was issued from the Registry of NCLT, Mumbai fixing the date of hearing on 24.02.2017, but no one is present from the side of the Petitioner.
- 2. In the past also Notice was issued but not complied with.
- 3. The Registry is directed to send Notice at the Address:-

Whitestone Lifespaces Pvt. Ltd., Registered Office:-Empire Estate, CBI – Building, Office No. 202/203, Chinchwad, Pune – 411 019 (MH), India.

4. Another Notice at the Address mentioned in the Letter Head of Sai Prasad as under:-

Sai Prasad Infra & Constro Pvt. Ltd., Corporate Office: Empire Estate, CB - I Office No. 202/203, Chinchwad, Pune–411 019 Maharashtra, India.

5. Matter is adjourned to 20th March, 2017.

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

24th February, 2017.